

Central Administrative Tribunal, Principal Bench

O.A. No.2867/2001

New Delhi this the 22nd day of October, 2001

Hon'ble Mr. M. P. Singh, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

Dr. (Ms.) Anu Goswami
D/o Sri T.N. Goswami,
R/o C-110, East of Kailash
New Delhi.

Applicant

(By Shri S.K. Das, Advocate)

Versus

Union of India through

1. Secretary
Ministry of Health
Nirman Bhawan,
Maulana Azad Road,
New Delhi.

2. Secretary
Union Public Service Commission
Dholepur House,
Shahjahan Road,
New Delhi

Respondents

ORDER(oral)

Hon'ble Shri M.P. Singh, Member (A):

Learned counsel for the applicant seeks permission to withdraw the case. Accordingly, the OA is dismissed as withdrawn. However, the applicant is at liberty to re-agitate the matter if so advised in the future.

S. Raju
(Shanker Raju)

Member (J)

M.P. Singh
(M.P. Singh)
Member (A)

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